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- (b) Statement by Government accepting the Report.
- [Placed in Library See No. LT-949/91 for (a) and (b)]
- V (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the Report.
- [Placed in Library. See No. LT-952/91 for (a) and (b)]
- VI (a) Seventeenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the Report.
- [Placed in Library. See No. LT-950/91 for (a) and (b)]
- VII (a) Twenty-first Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the Report.
- [Placed in Library- Sec No. LT-951/91 for (a) and (b)]
 - I Accounts (1990-91) of the Himalayan Mountaineering Insdruts, Darjeeling and related papers.
 - II Notification regarding eligibility of women for appointment as officers in the Indian Navy in specified cadres/Branches.

SHRI SHARAD PA WAR: Madam, I also lay on the Table—

I. A copy (in English and Hindi) of the Annual Accounts of the Himalayan

- Mountaineering Institute, Darjeeling, for the year 1990-91, and the Audit Report thereon. [Placed in Library- *See* No. LT. 953/91]
- II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 230, dated the 26th October, 1991, regarding eligibility of women for appointment as Officer_s in *the* Indian Navy in specified Cadres/Branchee.

[Placed in Library. See No. LT-945/91]

Report and Accounts (1990-91) of the National Co-operative Consumers' Federation of India Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Twenty-sixth Annual Report and Accounts o* the National Co-operative Consumers' Federation of India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Federation: [Placed in Library. See No- LT-919/91 for (a) and (b)]
- I Report and Accounts (1990-91) of the National Research Development Corporation, New Delhi and related papers.
- II Report and Accounts (1990-91) of the various Scientific Institutes and related papers.
- III Notifications under Central Administrative Tribunals Act. 1985.
- IV Notification Publishing the Indian Forest Service (Appointment by Promotion) First Amendment Regulations, 1991.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under *sdb*-